

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 283 of 2014**

**Dated: 09<sup>th</sup> July, 2015**

**In the matter of :**

**M/s. Sesa Sterlite Ltd.**

**...Appellant(s)**

**Versus**

**Odisha Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

**ORDER**

The Court has not assembled. As agreed by the parties, list the matter on **24.08.2015.**

**COURT MASTER**